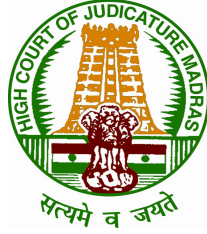


R.O.C.No.30/2015-Con.B2**DISTRICT JUDGES**
TRANSFER & POSTINGS**NOTIFICATION No.130/2015****I**

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

S.No.	Name and Designation (1) <i>Thiru/Tmt./Selvi</i>	Transferred and posted as (2)
1	C.RAGHAVAN, Principal District Judge, Tiruchirappalli	Principal District Judge, Madurai, in the existing vacancy
2	A.M.BASHEER AHAMED, Presiding Officer, Labour Court, Tiruchirappalli	II Additional District Judge (CBI cases), Madurai, vice Mr.M.M.KRISHNAN, transferred
3	S.BASKARAN, Presiding Officer, Principal Labour Court, Chennai	Chief Judge, Court of Small Causes, Chennai, in the existing vacancy
4	S.KUMARAGURU, Principal District Judge, Cuddalore	Principal District Judge, Tiruchirappalli, vice Mr.C.RAGHAVAN, transferred
5	A.KANTHAKUMAR, Principal Judge, Family Court, Chennai	VIII Additional Judge (CBI cases), City Civil Court, Chennai, in the existing vacancy
6	T.S.NANDA KUMAR, Principal District Judge, Perambalur	Principal District Judge, Thanjavur, in the existing vacancy

7	A.NAZEEMA BANU, II Additional District Judge, Salem	Principal District Judge, Perambalur, vice Mr.T.S.NANDA KUMAR, transferred
8	S.SUBADEVI, I Additional District Judge, Cuddalore	Principal District Judge, Dharmapuri, vice Mr.R.SELVAKUMAR, transferred
9	R.POORNIMA, I Additional District Judge (PCR), Tiruchirappalli	Principal District Judge, Dindigul, in the existing vacancy
10	P.DHANABAL, I Additional District Judge, Tirunelveli	Principal District Judge, Cuddalore, vice Mr.S.KUMARAGURU, transferred
11	M.D.SUMATHI, Sessions Judge, Magalir Neethimandram, (Fast Track Mahila Court), Theni	Principal District Judge, Ramanathapuram, vice Mr.T.PONPRAKASH, transferred
12	A.K.A.RAHMAAN, Special District Judge, Special District Court to deal with MCOP Cases, Dharmapuri	Principal District Judge, Ariyalur, vice Ms.T.KRISHNAVALLI, transferred
13	K.H.ELAVAZHAGAN,. I Additional District Judge, Madurai	Principal District Judge, Theni, vice Mr.V.SIVAGNANAM, transferred
14	P.RAJAMANICKAM, Principal District Judge, Chengalpattu	I Additional Judge (TADA), City Civil Court, Chennai, in the existing vacancy
15	T.KRISHNAVALLI, Principal District Judge, Ariyalur	Chairman, Permanent Lok Adalat, Madurai, (newly sanctioned post, vide G.O.Ms.No.366, Home (Courts-IV) Department, dated 16.5.2014)
16	A.ZAKIR HUSSAIN, District Judge, Tiruvarur	Additional Chief Metropolitan Magistrate (E.O.I), Egmore, Chennai in the existing vacancy
17	R.SELVAKUMAR, Principal District Judge, Dharmapuri	Principal District Judge, Kancheepuram @ Chengalpattu. vice Mr.P.RAJAMANICKAM, transferred

18	V.SIVAGNANAM, Principal District Judge, Theni	District Judge, Tiruvarur, vice Mr.A.ZAKIR HUSSAIN, transferred
19	M.SREENIVASAN, Registrar (Admn), Madurai Bench of Madras High Court, Madurai	Sessions Judge, Sessions Court for trial of Bomb Blast cases, Coimbatore, in the existing vacancy
20	S.KANNAMMAL, XII Additional Judge (CBI cases), City Civil Court, Chennai	IX Additional Judge (CBI cases), City Civil Court, Chennai, vice Mr.G.SARAVANAN, transferred
21	M.P.SUBRAMANIAM, Sessions Judge, Magalir Neethimandram, Coimbatore	Chairman, Permanent Lok Adalat, Salem, (newly sanctioned post, vide G.O.Ms.No.366, Home (Courts-IV) Department, dated 16.5.2014)
22	S.SATHIKUMAR, Special District Judge, Special District Court to Deal with MCOP cases, Krishnagiri	District Judge, Kanniyakumari @ Nagercoil, vice Mr.G.CHANDRASEKARAN, transferred
23	V.CHARUHASINI, I Additional Principal Judge, Family Court, Chennai	II Additional Judge, City Civil Court, Chennai, in the existing vacancy
24	S.ARUL MURUGAN, IV Additional Judge, City Civil Court, Chennai	III Additional Judge, City Civil Court, Chennai, vice Ms.A.KAYALVIZHI, transferred
25	M.SHANTHI, VI Additional Judge City Civil Court, Chennai,	IV Additional Judge, City Civil Court, Chennai, vice Mr.S.ARUL MURUGAN, transferred
26	J.A.KOKILA, VII Additional Judge, City Civil Court, Chennai,	VI Additional Judge, City Civil Court, Chennai,, vice Ms.M.SHANTHI, transferred
27	K.DHANASEKARAN, XV Additional Judge, City Civil Court, Chennai,	VII Additional Judge, City Civil Court, Chennai, vice Ms.J.A.KOKILA, transferred
28	P.CHANDRASEHARAN, XVI Additional Judge, City Civil Court, Chennai,	X Additional Judge, City Civil Court, Chennai, in the existing vacancy

29	G.VIJAYALAKSHMI, XVII Additional Judge, City Civil Court, Chennai,	XV Additional Judge, City Civil Court, Chennai, vice Mr.K.DHANASEKARAN, transferred
30	J.MAVIS DEEPIKA SUNDARAVADHANA, XVIII Additional Judge, City Civil Court, Chennai,	XVI Additional Judge, City Civil Court, Chennai, vice Mr.P.CHANDRASEHARAN, transferred
31	M.GOMATHINAYAGAM Presiding Officer, III Additional Labour Court, Chennai	XVII Additional Judge, City Civil Court, Chennai, vice Ms.G.VIJAYALAKSHMI, transferred
32	R.KALAIMATHI, II Additional Principal Judge, Family Court, Chennai	Sessions Judge, Magalir Neethimandram, Chennai, vice Ms.MEENA SATHEESH, transferred
33	S.SRINIVASAN, Registrar (Judicial), Madurai Bench of Madras High Court, Madurai	VI Additional District Judge, Madurai, vice Ms.S.SAMEENA, transferred
34	S.SAMEENA, VI Additional District Judge, Madurai	V Additional District Judge, Madurai, vice Mr.C.SANJAI BABA, transferred
35	C.SANJAI BABA, V Additional District Judge, Madurai	IV Additional District Judge, Madurai, vice Ms.DEEPTHI ARIVUNITHI, transferred
36	DEEPTHI ARIVUNITHI, IV Additional District Judge, Madurai	I Additional District Judge, Madurai, vice Mr.K.H.ELAVAZHAGAN, transferred
37	M.MARIYAYEE, Sessions Judge, Magalir Needhimandram, Salem	Additional District Judge and Presiding Officer, Special Court under EC Act, Salem, vice Mr.K.RAJASEKAR, transferred
38	N.PALANISAMY, II Aditonal District Judge, Erode	Chairman, Permanent Lok Adalat, Erode, (newly sanctioned post, vide G.O.Ms.No.366, Home (Courts-IV) Department, dated 16.5.2014)

39	S.MOHANAKUMARI, Additional District Judge, Chengalpattu	Chairman, Permanent Lok Adalat, Kancheepuram @ Chengalpattu (newly sanctioned post, vide G.O.Ms.No.366, Home (Courts-IV) Department, dated 16.5.2014)
40	V.SOFANA DEVI, XIV Additional Judge (CBI cases), Chennai	XII Additional Judge (CBI cases), City Civil Court, Chennai, in the existing vacancy
41	A.P.BALACHANDRAN, Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Tiruvallur	Chairman, Permanent Lok Adalat, Tiruvallur, (newly sanctioned post, vide G.O.Ms.No.366, Home (Courts-IV) Department, dated 16.5.2014)
42	K.VENKATASAMY, XIII Additional Judge (CBI cases), Chennai	XI Additional Judge (CBI cases relating to Banks & Financial Institutions), City Civil Court, Chennai in the existing vacancy
43	R.GURUMURTHY Judge, Family Court, Uthagamandalam	I Additional District Judge (PCR), Tiruchirappalli, vice Ms.R.POORNIMA, transferred
44	M.SAISARAVANAN, Judge, Family Court, Dindigul	Additional District Judge, Dindigul, vice Mr.N.SIVAKUMAR, transferred
45	R.RAVINDRAN, II Additional District Judge, Thoothukudi	I Additional District Judge, Thoothukudi, in the existing vacancy
46	G.THANENDRAN, IV Additional District Judge, Tirunelveli	III Additional District Judge, Tirunelveli, vice Mr.N.MUTHUKRISHNAN, transferred
47.	N.MUTHUKRISHNAN, III Additional District Judge Tirunelveli	I Additional District Judge, Tirunelveli, vice Mr.P.DHANABAL, transferred
48	M.N.SENTHIL KUMAR, V Additional District Judge, Coimbatore	IV Additional District Judge, Coimbatore, vice Ms.G.VIJAYA, transferred
49	G.VIJAYA, IV Additional District Judge, Coimbatore	III Additional District Judge, Coimbatore, vice Mr.B.KARTHIKEYAN, transferred

50	B.KARTHIKEYAN, III Additional District Judge, Coimbatore	I Additional District Judge, Coimbatore, vice Mr.R.SAKTHIVEL, transferred
51	M.RAVINDRAN III Additional District Judge, Salem	II Additional District Judge, Salem, vice Ms.A.NAZEEMA BANU, transferred

II

The Hon'ble The Chief Justice is pleased to make the following appointments in the Madurai Bench of Madras High Court, Madurai:

Mr.M.M.Krishnan, II Additional District Judge (CBI Cases), Madurai, is transferred and posted on Other Duty as Registrar (Administration), Madurai Bench of Madras High Court, Madurai, vice Mr.M.Sreenivasan, transferred.

Mr.G.Ilangovan, Judge, Family Court, Erode, is transferred and posted on Other Duty as Registrar (Judicial), Madurai Bench of Madras High Court, Madurai, vice Mr.S.Srinivasan, transferred.

III

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judge (Entry Level) on *ad hoc* basis, in the Tamil Nadu State Judicial Service, under 65% quota, vide G.O.(D).No.225, Public (Special-A) Department, dated 11.6.2015, are posted to the posts mentioned against their names in Column (2) below:

S.No.	Name and Designation (1) <i>Thiru/Tmt./Selvi</i>	On promotion as District Judge (Entry Level) on <i>ad hoc</i> basis, posted as (2)
1	T.JEYARAJAN, Chief Judicial Magistrate, Ramanathapuram	II Additional District Judge, Thoothukudi, vice Mr. R.RAVINDRAN, transferred
2	S.JAWAHAR, Chief Judicial Magistrate, Chengalpattu	XIII Additional Judge (CBI cases), City Civil Court, Chennai, vice Mr.K.VENKATASAMY, transferred
3	A.BALKIS, I Assistant Judge, Chennai	Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai, in the existing vacancy
4	A.MURUGAN, Chief Metropolitan Magistrate, Egmore, Chennai.	III Additional District Judge, Vellore @ Tirupathur, vice Mr.N.DHARMAN, transferred
5	K.SEETHARAMAN Sub Judge, Rasipuram	Special District Judge, Special District Court to deal with MCOP Cases, Dharmapuri, vice Mr.A.K.A.RAHMAAN, transferred
6	G.RAJA, Chief Judicial Magistrate, Namakkal	Sessions Judge, Magalir Neethimandram, Coimbatore, vice Mr. M.P.SUBRAMANIAM, transferred
7	M.P.RAM, Chief Judicial Magistrate, Tiruvarur	Sessions Judge, Magalir Neethimandram (Fast Tract Mahila Court), Ramanathapuram, in the existing vacancy
8	S.NATARAJAN, Master, High Court, Madras.	I Additional District Judge, Vellore, vice Ms.A.D.MARIA CLETE , transferred
9	K.LAKSHMIKANTHAM, Chief Judicial Magistrate, Krishnagiri	XVIII Additional Judge, City Civil Court, Chennai, vice Ms.J.MAVIS DEEPIKA SUNDARAVADHANA, transferred

10	N.MURALIDHARAN, Chief Judicial Magistrate, Coimbatore	II Additional District Judge (CBI cases), Coimbatore, vice Mr.G.SENDIL KUMAR, transferred
11	Y.GLADSTONE BLESSED TAGORE, Chief Judicial Magistrate, Thoothukudi	IV Additional District Judge, Tirunelveli, vice Mr.G.THANENDRAN, transferred
12	V.V.THANIYARASSU, Chief Judicial Magistrate, Pudukkottai	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Theni, vice Ms.M.D.SUMATHI, transferred
13	K.ARIVOLI, Chief Judicial Magistrate, Tiruvannamalai	I Additional District Judge, Cuddalore, vice Ms.S.SUBADEVI, transferred
14	S.SIVAKADATCHAM, Chief Judicial Magistrate, Vellore	Additional District Judge, Ramanathapuram, in the existing vacancy
15	S.MEENAKUMARI, III Judge, Court of Small Causes, Chennai	XIV Additional Judge (CBI cases), City Civil Court, Chennai, vice Ms.V.SOFANA DEVI, transferred
16	N.VIJAYAKANTH, Sub Judge, Kallakurichi	Sessions Judge, Mahila Court, Perambalur, in the existing vacancy
17	A.MOHAMED JIYAPUTHEEN, Chief Judicial Magistrate, Karur	II Additional District Judge, Tiruppur, vice Ms.V.THILAHAM, transferred
18	A.LEYAHATH ALI, Chief Judicial Magistrate, Theni	Sessions Judge, Mahila Court, Pudukkottai, in the existing vacancy
19	P.BENJAMIN JOSEPH, II Assistant Judge, City Civil Court, Chennai	XIX Additional Judge, City Civil Court, Chennai, in the existing vacancy
20	G.KALAVATHI, Principal Sub Judge, Coimbatore	III Additional District Judge, Erode @ Gobichettipalayam, in the existing vacancy
21	P.JAYARAJ, Chief Judicial Magistrate, Cuddalore	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Sivagangai, in the existing vacancy

22	K.BABU, Chief Judicial Magistrate, Salem	VAdditional District Judge, Coimbatore, vice Mr.M.N.SENTHIL KUMAR, transferred
23	JOHN R.D.SANTOSHAM, Chief Judicial Magistrate, Srivilliputhur	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Nagercoil, vice Ms.A.MUTHUSARATHA, transferred
24	P.MURUGIAH, Chief Judicial Magistrate, Nagercoil	Special District Judge, Special District Court to Deal with MCOP cases, Krishnagiri, vice Mr.S.SATHIKUMAR, transferred
25	G.KUMANAN, Principal Sub Judge, Chengalpattu	Chairman, Permanent Lok Adalat, Cuddalore, (newly sanctioned post, vide G.O.Ms.No.366, Home (Courts-IV) Department, dated 16.5.2014)
26	M.SRIDHAR, Chief Judicial Magistrate, Tiruchirappalli	Special District Judge, Special District Court to deal with MCOP Cases, Villupuram, in the existing vacancy
27	K.SUBRAMANIAN, Judicial Officer/Chairman,Taxation Appeals Tribunal, Tiruchirappalli	Chairman, Permanent Lok Adalat, Tiruchirappalli, (newly sanctioned post, vide G.O.Ms.No.366, Home (Courts-IV) Department, dated 16.5.2014)
28	A.SUBRAMANIAN, Chief Judicial Magistrate, Tirunelveli	Additional District Judge, Krishnagiri, vice Mr.M.SURESH VISWANATH, transferred
29	PA.U.CHEMMAL Special Sub Judge No.I for LAOP cases, Jayankondam	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Tiruvannamalai, in the existing vacancy
30	R.BHARANIDHARAN, Sub Judge, Ponneri	I Additional District Judge, Villupuram @ Tindivanam, in the existing vacancy
31	K.POORNA JEYA ANAND, Chief Judicial Magistrate, Kumbakonam	Special District Judge, Special District Court to deal with MCOP Cases, Thanjavur, in the existing vacancy

32	G.KARUNANITHI, Additional Judicial Member, Sales Tax Appellate Tribunal, Chennai	District & Sessions Judge-II, Kancheepuram, vice Mr.R.GANESAN, transferred
33	G.SUBATHIRA DEVI, Chief Judicial Magistrate, Tiruvallur	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Tiruvallur, vice Mr.A.P.BALACHANDRAN, transferred
34	P.SELVA MUTHU KUMARI, I Additional Sub Judge, Cuddalore	II Additional District Judge, Villupuram @ Tindivanam, in the existing vacancy
35	P.R.RAMAKRISHNAN, Chief Judicial Magistrate, Nagapattinam	II Additonal District Judge, Erode, vice Mr.N.PALANISAMY, transferred
36	R.SUJATHA, IV Judge,Court of Small Causes, Chennai	Additional District Judge, Chengalpattu, vice Ms.S.MOHANAKUMARI, transferred
37	R.SRIDHARAN, Chief Judicial Magistrate, Dharmapuri	III Additional District Judge, Salem, vice Mr.M.RAVINDRAN, transferred

IV

The relieving and joining instructions to the aforesaid officers will be issued later.

**HIGH COURT, MADRAS
DATED:26.08.2015**

REGISTRAR GENERAL